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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CRL.A. 1087/2024**

ARSALAN FEROZE AHENGERAppellant
Through: **Mr. Siddharth Satija, Mr. Sowjhanya
Shankaran, Mr. Akash Sachan,
Ms.Anuka Bachawat, Advocates**

versus

NATIONAL INVESTIGATION AGENCYRespondent
Through: **Mr. Rajesh Mahajan, SPP with Mr.
R.K. Bora, Advocate with DSP
Surender Pal.**

**CORAM:
HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD
HON'BLE MR. JUSTICE HARISH VAIDYANATHAN
SHANKAR**

**ORDER
21.04.2025**

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Arguments heard.

Judgment reserved.

SUBRAMONIUM PRASAD, J

HARISH VAIDYANATHAN SHANKAR, J

APRIL 21, 2025

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